

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/30/2015
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016**

NAME OF THE COMPANY: M/s. Vaishnavi Corporates Communication P Ltd.

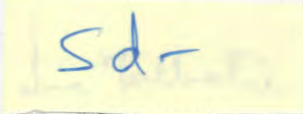
SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Compliance of the order dated 05.10.2016 has been placed on record submitting that the fine imposed in terms of the same has been deposited. In view of the same, the offence stands compounded.

2. Bench Officer to take necessary steps confirming the same with the office of the RoC.


(Ina Malhotra)
Member Judicial